

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Rs. 2,334 crores.

(b) Rs. 1,839 crores.

(c) No major schemes have been added in the revised Six-Year Plan. The bulk of the increased outlay is mainly due to a number of schemes, which normally were financed out of current revenues but were omitted from the original Plan.

(d) The cost of the community projects is not yet included in the Colombo Plan.

CONTROL ON YARN

***1671. Shri S. V. Ramaswamy:** Will the Minister of Commerce and Industry be pleased to state whether there have been representations from the Trade to remove the control on cotton yarn?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Representations have been received both for and against removal of control of cotton yarn.

EXPORT OF HANDLOOM CLOTH

***1672. Shri S. V. Ramaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that there has been a heavy accumulation of stock of handloom goods in Salem and other handloom producing centres;

(b) whether it is a fact that at the recent Handloom Weavers' Conference at Salem, it was suggested that the Government should form a Handloom Export Finance Corporation; and

(c) whether Government have any scheme to finance export of handloom cloth?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Government have received reports of accumulation of stocks in production centres in the Madras State.

(b) Government have seen a Press Report to this effect.

(c) No, Sir, but measures to stimulate export of handloom cloth are under consideration.

CEYLONESE AND SOUTH AFRICAN NATIONALS IN INDIA

***1679. Prof. Agarwal:** Will the Prime Minister be pleased to state:

(a) the number of Ceylonese Nationals in India at present; and

(b) the number of white South African Nationals in India?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). The exact figures are not known.

SHELLAC

***1689. Shri G. P. Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total amount of shellac exported in the years 1951 and 1952;

(b) which countries were the main importers of Indian Shellac; and

(c) what action Government propose to take to raise the price of Shellac in the international market?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) 546,802 and 132,251 cwts. of shellac were exported from India in 1951 and during the five months ended May, 1952, respectively.

(b) The main importing countries were the United Kingdom, U.S.A., U.S.S.R., and Brazil.

(c) The trade in shellac is not controlled and World market prices are determined by the operation of the laws of demand and supply.

CEMENT FACTORIES

***1690. Shri G. P. Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many cement factories are working at present;

(b) the total capital invested in this industry;

(c) the total number of labourers employed in this industry at present; and

(d) what control Government exercise over cement industry?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) to (d). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 11].

AUTONOMOUS HILL DISTRICTS OF ASSAM

***1691. Jonab Amjad Ali:** Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the Resolution passed by the Assam Provincial Congress Committee regarding the autonomous hill Districts of Assam;